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- III A copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification G.S.R. No. 314 (E), dated the 12th March, 1994, publishing the Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1994, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976. [Placed in Library- See No. LT-5865/94]
- IV. A copy (in English and Hindi) of the Bureau of Indian Standards, New Delhi, Notification No. BIS/EC/ REG/9, dated the 14th January, 1994, publishing the Bureau of Indian Standards (Recruitment to Administration, Finance and other Posts) Amendments Regulations, 1994, under section 39 of the Bureau of Indian Standards Act, 1986, [Placed in Library. See No. LT-5866/94]

THE CODE OF CRIMINAL PROCE-DURE (AMENDMENT) BILL, 1994

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): Madam, I move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

The question was put and the motion was adoptea

SHRI P .M. SAYEED: Madam, i introduce the Bill.

THE INSTITUTES OF TECHNOLO-GY (AMENDMENT) BILL, 1994

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): Madam, I move for leave to introduce a Bill further to amend the Institutes of Technology Act, 196.

The question wais put and the motion was adopted.

KUMARI SELIA: Madam. I introduce the Bill.

THE DR. B. R, AMBEDKAR UNI-VERSITY BILL, 1994.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SEUA): Madam, I move for leave to introduce a Bill to establish and incorporate si teaching and residential University in the State of Uttar Pradesh and to provide for matters connectsd therewith or incidental thereto

The question was proposed.

THE DEPUTY CHAIRMAN; Malavi«-yaji wants to say something... (Interruptions)

May I have silence in the House?... (*Interruptions*) We are still at the stage of introduction of the Bill. Are you objecting to the introduction of tht Bill, Sikander Bakhtji?

SHRI SATYA PRAKASH MALA-VIYA (Uttar Pradesh): I am not objecting to it, Madam. I am submitting.

THE DEPUTY CHAIRMAN: I am asking Sikander Bakhtji,

श्री सत्य प्रकाश मालवीय : मानलीय उपसभापति जी, उत्तर प्रदेश सरक⁷⁷ ने एक एक्ट पास किया था डा० भीमराव का 1989 में ग्रम्बेडकर यनिवसिटी ग्रीर ग्राज यह बहुत हथे की आत है कि जैसी पूर्व घोषणा ही कि केल्ड सल्कार उत्तर प्रदेश में एक केन्द्रीय विश्वविद्यालय देगी, उस अनुसार सरकार डा० भोमरण्व ग्रम्बेल्कर युनिवसिटी बिल, 1991 के नाम से यह बिल इस सदन में प्रनत कर रही है। मेरा केवल एक निवेंदेंस यह है कि सारा राष्ट्र और राष्ट्र के बाहर भी डा० अम्बेडकर को प्यार से या सम्मान से या म्रपनत्व 👫 कारण बाबा साहब कहा जम्हा है, जिह तरीके से बांधी की को राष्ट्रदिना केंदा जाता **या** सरदार घटेल को सरदार कश जाता था या चिन्नरंजन जी का बंध कहा जाता था तो मेरा श्झाः यह है कि यह जो डा० बी० ग्रार॰ अम्बेंडकर **ग्रनिवसिरी** बिल है इसमें व**ा पा**डव मन का इस्तेमात जरूर किया जाए।